

China to discuss the outstanding matters regarding India and Tibet; and

(b) if so, the steps taken so far in this regard?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI A. K. CHANDA): (a) and (b). It is not our practice to refer to Governments by their political creed. It has been agreed to hold discussions on this subject in Peking towards the end of this month. Our Ambassador, who had come here for consultations, has already left for China and will be followed by one or two officers of the External Affairs Ministry.

SHRI M. GOVINDA REDDY: May I know the scope and purpose of these talks?

SHRI A. K. CHANDA: I do not think, Sir, that on the eve of this conference it will be desirable to enter into a discussion on this.

SHRI V. G. GOPAL: What are the most outstanding matters regarding India and China still pending for discussion?

SHRI A. K. CHANDA: I would like to repeat what the Prime Minister said in the other House the other day: "The House will appreciate that on the eve of this conference in Peking it will not be desirable to discuss these questions in detail. These questions are going to be discussed by both Governments on the basis of mutual respect for each other's sovereignty, independence and territorial integrity."

SHRI C. G. K. REDDY: We are not asking for the details of the discussions that are to take place. We want to know what are the items on the agenda for this meeting?

SHRI A. K. CHANDA: I do not think it will be in the public interest to refer to them here.

#### EXPORT OF WOLFRAM

•265. SHRI SARDAR SINGH: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the export of wolfram is banned by the Government of India;

(b) the names of the States in India producing wolfram; and

(c) whether there was any negotiation by the Rajasthan Government with the Tatas for the sale of this metal?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) The only producing deposits of wolfram in India are those of Degana in Jodhpur, Rajasthan. Occurrences of wolfram from certain localities in West Bengal, Bihar, Orissa, Madhya Pradesh and Madras have also been reported.

(c) Yes, but the sale did not materialise.

SHRI SARDAR SINGH: Will the hon. Minister tell me whether this ban is total or only partial' or do you allow the export of some wolfram?

SHRI D. P. KARMARKAR: I could<sup>1</sup> not get the latter part of the question.

SHRI SARDAR SINGH: Is the ban to which the hon. Minister has referred a total ban or is it only a partial ban?

SHRI D. P. KARMARKAR: Sir, we-wanted that wolfram be sold here, but as the sale did not materialise, we-allowed it to be exported.

SHRI SARDAR SINGH: Am I to-understand that export is allowed?

SHRI D. P. KARMARKAR: I should like to have notice about that. In this particular case it was allowed much against our will. As regards the (current policy regarding export of wolfram, I should like to have notice.

PROF. G. RANGA: Is the internal market properly organised and is the Rajasthan Government able to get an economic price for it?

SHRI D. P. KARMARKAR: If it is organised, it will get an economic price.

PROF. G. RANGA: What is the position? When you have banned export, surely, you should have assured yourself that there is proper market here and that decent enough prices would be available.

SHRI D. P. KARMARKAR: That is our present difficulty. I may tell the hon. Member that a quantity of 20 tons of wolfram produced from the Degana mines was allowed for export during this year on the recommendation of the Ministry of Natural Resources and Scientific Research. This was done after the Rajasthan Government had had protracted negotiations with the Tatas who offered them un-remunerative prices.

SHRI H. C. MATHUR: How long have you been controlling this mine?

SHRI D. P. KARMARKAR: I should like to have notice.

SHRI H. C. MATHUR: What is the present position regarding that? Is it being worked to the full?

SHRI D. P. KARMARKAR: My information is that it is being worked; as to whether to its full capacity or not, I should like to have notice.

#### INDUSTRIAL DEVELOPMENT CORPORATION

\*266. SHRI H. C. MATHUR: Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether Government have decided to set up an Industrial Development Corporation for starting new industries in the country; if so, what would be the scope of such corporation?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): The idea of

an Industrial Development Corporation is one amongst the several proposals for accelerating the industrial development of the country, which are now under consideration.

SHRI H. C. MATHUR: Have you considered the capital structure for this corporation?

SHRI D. P. KARMARKAR: Capital structure is one of the principal points being considered, and the advisability of having such a corporation is another principal point.

SHRI H. C. MATHUR: Have you taken into confidence some of the industrialists and others in this matter?

SHRI D. P. KARMARKAR: I should like to have notice.

SHRI B. C. GHOSE: Will the hon. Minister enlighten us as to whether it is meant for new industries or whether assistance would be given to existing or old industries as well?

SHRI D. P. KARMARKAR: The hon. Member doubtless knows that the Industrial Finance Corporation is there for the existing industries. So far as my information goes, this is for new industries.

SHRI H. C. MATHUR: Are there any difficulties which the Government is facing in this matter of finalising this proposal?

SHRI D. P. KARMARKAR: Sir, the principal difficulty is that we are still considering the matter. It will take some time.

DR. P. C. MITRA: Is it a fact that the Government of Bihar is going to set up such a corporation and if so will the Centre give any assistance for its capital formation?

SHRI D. P. KARMARKAR: This is not relevant, Sir.

MR. CHAIRMAN: I quite see that. Whenever a question like that occurs, there will be Shri Valiulla asking